

whole night due to the terror of the police as the police beat the ladies and children in order to suppress their legitimate demands;

(c) if so, the action by the Government against the erring police officials;

(d) the number of children killed in the guise of terror of hyena; and

(e) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (e) According to the information received from the State Government of Uttar Pradesh the incidents of killing of infants/children were reported in the districts of Sultanpur, Jaunpur and Pratapgarh. Some wild animals like "hyena", "Wolf" and related species, who reportedly turned men-eaters, used to attack infants and small children. The Forest Department, with the help of the Police Department and District Administration, jointly launched a campaign to kill these animals. Steps were also taken to stop spreading of rumours. The media, social workers and other influential persons were actively associated with the campaign. A number of meetings were organised in different places, apart from intensifying police patrolling in the affected areas. Some beggars and mentally retarded persons also became the victims of fury of public, who mistook them to be hyenas/wolves in human form. Criminal cases have been registered in this regard. A number of persons have been arrested for their involvement in such incidents. The State Government has taken necessary steps to prevent recurrence of such incidents with the co-operation and participation of local public.

30 children were reportedly killed by animals in the three districts under reference during the current year between March and July 1996.

[English]

Loni Police Station

4897. SHRI UTTAM SINGH PAWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several complaints against all the staff of Loni Police Station in district Ghaziabad (UP) have been received during the last three months;

(b) if so, the details thereof and the action taken against the persons found guilty in different cases; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Removal of Refugees from Bangladesh

4898. DR. ARVIND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether refugees from Bangladesh have settled at the Rohtak, Sampla, Bahadurgarh and Nangloi Railway Stations; and

(b) if so, the action proposed to be taken to remove them from the platforms/Railway sheds?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) Information is being collected and will be laid on the Table of the House.

Global Tiger Forum

4899. SHRI SUSHIL CHANDRA VARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the experience so far in regard to the implementation of the National Tiger Action Plan and functioning of the Global Tiger Forum (1993)?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): The Global Tiger Forum will consider the National Tiger Action Plan of India after it is formally constituted. Therefore the question of experience in implementation of National Tiger Action Plan does not arise. The Global Tiger Forum will formally start functioning after a minimum of five tiger range countries have ratified its statutes. So far, ratifications have been received from three countries, namely, Bhutan, India and Myanmar.

[Translation]

Computerised Reservation Centres

4900. SHRI MAHABIR LAL BISHVAKARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of reservation centres where compensation facility has not yet been provided, and

(b) the time by which these reservation centres particularly the one at Hazaribagh are likely to be computerised?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Computerised passenger reservation facilities have yet to cover only about 8% of the total reservation workload spread over about 1600 stations most of which have limited or negligible workload.

(b) Provision of computerised passenger reservation facilities is an on-going process and these facilities are provided at stations as per norms and subject to the

availability of funds. The reservation workload at Hazarbagh is much less than the criterion of reservation related transactions per day and does not justify provision of these facilities at present. It can be considered when the criterion is met

[English]

Seizure of Teakwood

4901. SHRIMATI JAYAWANTI NAVIN CHANDRA MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of seizure of teakwood along the Indo-Myanmar border during the last two years;

(b) whether security forces particularly BSF and Assam Rifles have failed to check the smuggling thereof; and

(c) if so, the steps being contemplated to check the smuggling which is the root cause of the escalation of insurgency in the bordering States; and

(d) the number and details of cases where the Indian vehicles were set on fire by Myanmar Army which were engaged in the smuggling activity?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

Jharkhand Autonomous Council

4902. SHRI BRAJ MOHAN RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the duties and powers conferred on the Jharkhand autonomous council in Bihar;

(b) the number of office bearers and members of the Jharkhand autonomous council and the norms prescribed for their appointments;

(c) the funds provided by the Centre and State since the establishment of the Jharkhand autonomous council till date;

(d) the details of expenditure incurred by the Jharkhand autonomous council, item-wise;

(e) the full details of pay and allowances etc. of all the members of the Jharkhand autonomous council including the Deputy-Chairman;

(f) the total number of members of the Jharkhand autonomous council and the number of members elected and of those nominated by the State Government, separately;

(g) the time by which the elections are likely to be held for the Jharkhand autonomous council;

(h) whether delimitation of the constituencies has been done for election to the Jharkhand autonomous council, and

(i) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (i) The information is being collected and will be laid on the Table of the House.

[English]

Import of Electric Locomotives

4903. SHRI RAMESHWAR PATIDAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of electric locomotives imported so far by the Indian Railways indicating their total price in Indian Rupees and arrival date in India;

(b) the number of such imported electric locomotives put into operation giving details of exact dates and names of the Zonal Railway where these locomotives are being used; and

(c) whether technology has also been assured from the company with which the import deal has been entered into?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) A statement is attached.

(c) Yes, Sir.

STATEMENT

(a) The number of electric locomotives imported since AC traction system was introduced (Upto 1-9-1996):

S.No.	Class/ Type of loco	No. of locos imported	Country from	Book value/Landed cost Rs. in lakhs (approx.)	Month/Year of arrival in India
1	2	3	4	5	6
1	BG-AC 25 kV 50 c/s WAM1/3, WAG1/3, WAM2/3, WAG2	152	European Group, France	1687	WAM1, WAG1/3 — 1960 to 1965.
		83	Japan	987	WAM2/3, WAG2 — 1961 to 1965